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OA 491/2007

ORDER DATED: 07-11-2008

CORAM :

HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)

AND

HON'BLE MR. C. R. MOHAPATRA...MEMBER(A)

Call on 12-12-2008.

Member(A)

Member(J)

On 07.11.08

for Hearing

ORDER DATED: 12-12-2008

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HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)

AND

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OA 12-12-08

Copies of order prepared for counsels for both sides.

Ld. counsel for both sides submitted that the O.A has become infructuous.

Hence this O.A is dismissed as infructuous.

Member(A)

Member(J)

24/12

24/12/08